THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) Modernisation and replacement in HMT's Kalamassery unit is carried out on a continual basis from year to year commensurate with the needs of the manufacturing unit and the marketing environment for its product range. There is no proposal for expansion of the unit during Seventh Plan.

## Industries in North Eastern States

67.64. SHRI WANGPHA LOWANG: Will the Minister of INDUSTRY be pleased to state the details of the major and minor industries already in existence in

public-as well as private sector in North Eastern States-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): Details of industries already in existence in different States/Union Territories are not maintained centrally in the Ministry of Industry. However, information relating to the number of industrial licences granted under the provisions of Industries (Development & Regulation) Act, 1951 during the last three years for setting up of industries in the various North-Eastern States. is given below:—

Name of the State	1985 Industrial Licences granted to		1986 Industrial Licences granted to		1987 Industrial Licences granted to	
	Public Sector under- takings	Pvt. Sector under- takings	Public Sector under- takings	Sector under-	Public Sector under- takings	Sector
Arunachal Pradesh		6	-	1		1
Assam	3	9	2	3	2	1
Manipur		_				
Meghalaya	-		1	1	Marketon.	-
Mizoram	****	-		-		-
Naga!and		-	-		~~~	1
Sikkim		-				1
Tripura	***					

## Foreign TV programmes received in Jamaagar

6765. SHRI DAULATSINHJI
JADEJA: Will the Minister of INFORMATION AND BROADCASTING be
pleased to state:

- (a) whether Government are aware that foreign-TV programmes are better received than our own programmes in Jamnagar, Gujarat; and
- (b) if so, the steps being taken in this matter?